

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A No. 199/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Simplex Development Pvt Ltd		
Under Section		230/232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mrs. Manju Bhutera, Advocate Petitioner 18m/12/7/17

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

(Vijai Pratap Singh)
Member (J)